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A.K. Nayak -Vrs- UOI

Hearing Sl.No.3
O.A. No.799/11

Order dated 8th January, 2014.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing Memo dated 08.01.2014 Sri M.K. Rath, Ld. Counsel for the applicant prays to withdraw this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn. Sri S.K. Ojha, Ld. Panel Counsel for the Railways and Sri G.C. Nayak, Ld. Govt. Advocate for the State of Odisha are present.


MEMBER(Admn.)


MEMBER(Judl.)

K.B.